

Universities, R&D establishments and voluntary organisations are engaged in the task of providing approaches to problems such as drinking water, sanitation, housing, rural employment, urban slum improvement, etc. Projects for micro level inter-vention -cum-demonstration relating to such issues are being supported under various schemes of the Ministry of Science and technology and other concerned Departments.

New Industries in Kerala

3502. SHRI THAYILJOHAN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) the number and types of new industries registered in Kerala after the announcement of the new industrial policy; and

(b) the number of industries registered for foreign collaboration in Kerala during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) During the period 1st August, 1991 to 29th February, 1992, a total number of 31 Industrial Entrepreneur Memoranda were filed by entrepreneurs for location of industries in Kerala State. These relate to the manufacture of various items pertaining to Scheduled Industries viz. Metallurgical Industries, Chemicals, Telecommunication, Drugs & Pharmaceuticals, vegetable Oils & Vanaspati, Rubber Goods, Paper Machine Tools, Foods Processing Industries, etc.

(b) Approvals for foreign collaboration generally do not indicate location of the projects to be set up under the collaboration and accordingly details of foreign collaboration approvals specific to a location are not centrally maintained.

Reorganisation of CPWD

3503. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether some Zones of CPWD have been reorganised recently; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Details of the reorganisation of Zones and the Circles are given in the statement.

STATEMENT

For area comprising of Delhi, New Delhi, Ghaziabad, NOIDA, Faribadad, three Zones with the following Circles are operating:

1. NEW DELHI ZONE-I

Circles

i) Delhi Central Circle-I

ii) Delhi Central Circle-II

ii) Delhi Central Circle-IV

iv) Delhi Central Electrical Circle

No. I.

v) Delhi Central Electrical Circle

No. VI.

2. NEW DELHI ZONE-II

i) Delhi Central Circle No. IX

ii) Delhi Central Circle No. V

iii) Central Storescircle.

iv) Delhi Central Electrical Circle No. IV Circles:

v) Delhi Central Electrical Circle No. VIII.

3. NEW DELHI ZONE-III

i) Delhi Central Circle-III

ii) MBRHP Circle (Mehrauli Badarpur Road Housing Project Circle)

iii) Delhi Central Circle VI.

iv) Delhi Central Electrical Circle No. VII.

v) Delhi Central Elect. Circle No. III.

For areas outside Delhi:

4. FOOD ZONE:

Jurisdiction: Uttar Pradesh excluding Gazia- bad and Madhya Pradesh.

Circles:

i) Agra Central Circle, Agra.

ii) Allahabad Central Circle, Allahabad.

iii) Bhopal Central Circle, Bhopal.

iv) Delhi Central Electrical Circle No. V, Delhi.

5. NORTHERN ZONE:

Jurisdiction: Rajasthan, Punjab, Haryana (excluding Faridabad) Himachal Pradesh, J&K, Union Territory of Chandigarh.

Circles:

i) Chandigarh Central Circle, Chandigarh.

ii) Jalandhar Central Circle, Jala- landhar.

iii) Jaipur Central Circle, Jaipur.

iv) Delhi Central Electrical Circle No. II, Delhi.

6. WESTERN ZONE:

Jurisdiction: Maharashtra, Gujarat, Goa, Daman & Diu.

Circles:

i) Bombay Central Circle-I, Bombay.

ii) Bombay Central Circle-II, Bombay.

iii) Bombay Central Circle-III, Bombay.

iv) Nagpur Central Circle, Nagpur.

v) Bombay Central Electrical Circle, Bombay.

vi) Nagpur Central Electrical Circle, Nagpur.

7. EASTERN ZONE:

Jurisdiction: Bihar, Orissa, West Bengal and Sikkim.

Circles:

i) Calcutta Central Circle-I, Calcutta .

- ii) Calcutta Central Circle-II, Calcutta.
- iii) Calcutta Central Circle-III Calcutta.
- iv) Patna Central Circle, Patna.
- v) Calcutta Central Electrical Circle-I, Calcutta.
- vi) Calcutta Central Electrical Circle-II, Calcutta.

10. SOUTHERN ZONE-II:

Jurisdiction: Karnataka and Andhra Pradesh.

Circles:

- i) Bangalore Central Circle, Bangalore.
- ii) Hyderabad Central Circle, Hyderabad.
- iii) Vishapatnam Central Circle, vizag.
- iv) Hyderabad Central Electrical Circle, Hyderabad.

8. NORTH EASTERN ZONE:

Jurisdiction: Assam Arunachal Pradesh, Meghalaya, Tripura, Manipur, Nagaland and Mizoram.

Circles:

- i) Assam Central Circle, Gauhati.
- ii) Silcher Central Circle, Silcher.
- iii) Gauhati Central Electrical Circle, Gauhati.

9. SOUTHERN ZONE-I:

Jurisdiction: Tamilnadu, Kerala and Pondicherry, Andaman & Nicobar Islands and Lakshadweep.

Circles:

- i) Madras Central Circle, Madras.
- ii) Trivandrum Central Circle, Trivandrum.
- iii) Madras Central Electrical Circle, Madras.

Sale of Uranium in Market

3504. SHRI SRIBALLAV PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether the uranium is being sold in the market during the last year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

Privatisation of Public Sector Units in Gujarat

3505. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether some Public Sector Units in Gujarat are being privatised;

(b) if so, the reasons thereof; and